

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:705
ANSWERED ON:05.12.2003
IMPORT OF CHINESE GOODS
B.K. PARTHASARATHI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether the Government are aware that Chinese goods are being stockpiled in the country;
- (b) If so, whether Chinese goods are being imported as per the import policy and tax regime;
- (c) If not, whether the Government had held any dialogue with the Chinese Government on this problem; and
- (d) If so, the outcome of the dialogue?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI S. B. MOOKHERJEE)

(a) & (b) Government is aware of the increased import of Chinese goods into the country. Imports are allowed as per the existing import policy and after payment of the applicable customs duty. However, based on the petitions received from the domestic industry regarding dumping of goods from China, the Directorate General of Anti-Dumping & Allied Duties has till dated initiated 70 anti-dumping investigations involving exporters from China. The present status of these cases is as follows:-

Cases in which Final Findings have been issued by DGAD	58
Cases in which Preliminary Findings have been issued and provisional duty imposed	6
Cases under investigation for Preliminary findings	3
Cases initiated but closed	3

(c) & (d) Proposal to set up a discussion mechanism between the Directorate General of Anti-Dumping & Allied Duties (DGAD), Ministry of Commerce & Industry of the Republic of India and Bureau of Fair Trade for Imports & Exports of the Ministry of Commerce of PR China is under consideration of the Government. The proposal envisages discussions and exchange of technical information of the parties` respective ways of carrying out investigations and applying rules concerning trade defence instruments. The Authorities may draw upon individual cases that have been concluded but will not interfere with the legally established procedural and substantive framework or operation of ongoing investigations.